

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI


28 29

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/507/ (IB)/CB/2017  
NAME OF THE PETITIONER(S) : SHAH BROTHERS ISPAT PVT LTD  
NAME OF THE RESPONDENT(S) : DIAMOND ENGINEERING CHENNAI PVT LTD  
UNDER SECTION : 9 RULE 6 OF INSOLVENCY & BANKRUPTACY CODE 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1	VIMARISHA	D.C.S 2 IR.P. for the Debtors	
---	-----------	-------------------------------------	---

**ORDER**

IRP in person present and seeks extension of time for two weeks. His prayer is allowed. His term is extended till RP is appointed and the Corporate Debtor is directed to co-operate with the IRP. In case, the Corporate Debtor resists, the IRP shall report to this Bench immediately. Accordingly, the Memo stands disposed of.

sd/-  
(S. Vijayaraghavan)  
Member (Technical)  
PAM

sd/-  
(Ch. Md. Sharief Tariq)  
Member (Judicial)